## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 799 OF 2017 IN</u> DFR NO. 2766 OF 2017

Dated: 14<sup>th</sup> December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Kanti Bijlee Utpadan Nigam Limited

.... Appellant(s)

Vs.

Bihar State Power (Holding) Company Limited & Anr.

Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : -

## **ORDER**

Service is complete. None appears for the Respondents.

List the matter on <u>18.01.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd